IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 2200 of 2021

Manoj Sah … Petitioner
Versus
The State of Jharkhand ⋯ Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mrs. Talat Parween, Advocate
For the State : Mrs. Nehala Sharmin, Addl. P.P.

Order No.02 Dated- 17.04.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Gunjan-